A-42011/57/2011-Ad.II  
Government of India  
Ministry of Corporate Affairs  

New Delhi, dated 29-4-2013  

Office Memorandum

Subject --- Modification in training order dated 18-4-2013

The under signed is directed to intimate the approval of competent authority for the following modifications, in initial order dated 18-4-2013, with respect to budget requirement for 23 ICLS probationers, during their 2nd phase training:

(i) This field attachment of about 3 months (27-4-2013 to 31-7-2013) shall not be treated as change of headquarters (as mentioned in training order dt 18-4-2013).

(ii) Their headquarters, till the conclusion of professional training in Oct 2013, shall be the MCA Headquarters, New Delhi, only.

(iii) Therefore, now they will be treated on ‘official tour’, during the proposed 3 months field attachment period, thereby entitling each of the 23 probationers to daily allowance as per rules.

(iv) Accordingly, the concerned RDs/ROCs/OLs will be assisting in their accommodation requirement for attachment period, within their daily allowance entitlements.

(v) Since this training period is part of the 2nd phase of professional training, this entire daily allowance expenditure (23 probationers X 2nd phase period X daily allowance of cities of their attachment) has to be borne from the IICA budget. Respective RDs/ROCs/OLs shall immediately convey their daily allowance entitlements for the entire period to IICA, which will transfer the intimated amount directly to probationers accounts through NEFT/RTGS, by today/tomorrow”.

2. The initial order dated 18-4-2013, stands modified to the extent indicated in Para 1 above.

3. This issues with the approval of Secretary, MCA.

(RK Pandey)  
Under Secretary to the Government of India  
Telefax : 23382507

To,
1. All 23 ICLS officers.
2. DG, IICA
3. Director, ICLS Academy, 4. Joint Director, ICLS Academy
4. All RD/ROC/OL offices